

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGSCivil Appeal No(s). 3947/2020

REJANISH K.V

Appellant(s)

VERSUS

K. DEEPA &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.126108/2020-STAY APPLICATION and IA No.126110/2020-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and IA No.126111/2020-PERMISSION TO FILE LENGTHY LIST OF DATES )

Date : 11-01-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR.  
JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s)

Mr. K.V. Viswanathan, Sr. Adv.  
Mr. George poonthottam, Sr. Adv.  
Mr. Yelamanchili Shiva Santosh Kumar, Adv. Mr. K.M.  
Firoz, Adv.  
Ms. Anne Mathew, AOR

For Respondent(s)

Mr. Jaideep Gupta, Sr. Adv.  
Mr. C.K.Sasi, AOR  
  
Mr. Prashant Padmanabhan, AOR Mr.  
  
T.G. Narayanan Nair, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

In the meantime, there shall be ad-interim stay of  
impugned order.

Signature Not Verified

Digitally signed by  
(MADHU BALA)  
Date: 10.01.21, 11:  
17:22:03 IST  
Reason: I am the author

AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR